

## OIL REFINERY

\*957. **Shri Naandas:** Will the Minister of Production be pleased to state:

(a) whether negotiations have been completed with the Caltex Ltd. for setting up an oil refinery in India;

(b) if so, what are the terms of the agreement reached; and

(c) if not, what is the main hitch in the arrangement being finalised?

**The Minister of Production (Shri K. C. Reddy):** (a) No, Sir. They are expected to be started shortly.

(b) Does not arise.

(c) There has been no hitch. The negotiations are expected to commence early next year.

## QUARTERS FOR STAFF OF DELHI STATE ELECTRICITY BOARD

\*958. **Shri Bada Daman:** (a) Will the Minister of Irrigation and Power be pleased to state whether it is a fact that the budget estimates of the Delhi State Electricity Board for 1952-53 provides a sum of Rs. 10,00,000 for the purchase of land and building of staff quarters for Distribution Branch Staff but that no arrangement has been made as yet to purchase the land?

(b) If so, what are the reasons for the delay and who is responsible for it?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) The Board have approached the Government of India for a loan of Rs. 55 lakhs for the construction of houses. The matter is under consideration.

## INTERNATIONAL IRRIGATION AND POWER SCHEMES

\*959. **Shri Tetikkar:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there are any treaties or agreements with other countries in connection with international irrigation and power schemes; and

(b) if so, the schemes under consideration?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) There are no treaties between India and any other country in connection with international irrigation and power schemes. There is, however, an Inter-Dominion Agreement between India and Pakistan dated 4th May, 1948, regarding the supply, for the time being, to some Pakistan canals of waters from rivers in India. There

304 P.S.D.

is also a provisional arrangement between Punjab (I) and Punjab (P) regarding the supply of power to the latter from the Mandi Hydro-Electric Scheme.

(b) Does not arise.

## CHEAP RADIO RECEIVING SETS

\*960. **Shri P. Ramswamy:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government have any scheme for making available to the average man radio receiving sets at a cheap price;

(b) if the answer to part (a) above be in the affirmative, what progress has been made in the matter and when the cheap sets may be expected; and

(c) whether Government have explored the possibilities of introducing the "Wired Broadcasting Scheme" in small towns in return for license fee, and whether this Scheme has already been introduced in any States and if so, in which?

**The Minister of Information and Broadcasting (Dr. Karkar):** (a) and (b). Government have no separate scheme for making cheap radio sets available; All India Radio has however made available testing facilities and given technical advice to radio manufacturers with a view to encourage the production of cheap sets.

(c) The question of wired broadcasting was examined some time ago but the system was not considered feasible.

## TEXTILE RESERVED FOR HAND LOOM PRODUCTION

\*961. **Shri S. V. Ramaswamy:** (a) Will the Minister of Commerce and Industry be pleased to refer to the reply to parts (b) and (c) of my starred question No. 1784 dated the 16th July 1952 regarding mill and handloom cloth and state what are the items of textiles already reserved for production exclusively by the handlooms?

(b) What action has been taken on such representations?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) A list of fabrics reserved for the handloom industry is placed on the Table of the House. [See Appendix V, annexure No. 44].

(b) This is explained in the Press Note dated 25th November, 1952, a copy of which is laid on the Table of the House. [See Appendix V, annexure No. 45].